DIGITIZATION OF RECORDS IN KSCH

4544. SHRI BHRATRUHARI MAHTAB:
SHRI RAHUL RAMESH SHEWALE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Central Information Commission (CIC), in its Order dated 7 May, 2019 has directed the Kalawati Saran Children’s Hospital (KSCH), New Delhi to develop a robust mechanism for the digitization of all administrative records of the Public Authority in accordance with Section 4 of RTI Act, 2005;

(b) if so, the details and the compliance thereof; and

(c) the steps taken/being taken by the KSCH for digitization of administrative records so far along with the time by which such records is likely to be digitized?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)

(a): Yes.

(b): A proposal to digitize administrative records has been prepared. Digitization of all hospital activities is covered in e-hospital mechanism and to implement the same, a dedicated unit has been setup.

(c): The unit which is setup with a Nodal Officer for fast track implementation of e-hospital mechanism also covers digitization of administrative records. So far following number of files/records have been digitized in Kalawati saran Children’s Hospital:

a. Service Book  - 548
b. Guard files    - 151
c. Dispatch Book  - 109